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- Sudha Pravin Navandar v. Nalin Virji Shah, (Rakesh Kumar Jain, Member (Judicial), Mohammad Faiz Alam Khan, Member (Judicial) and Naresh Salecha, Member (Technical)), 2025 SCC OnLine NCLAT 974

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- SSS Cable Network v. A.P. State Fibernet Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 719
- Subhodaya Digital Entertainment (P) Ltd. v. Star India (P) Ltd., (Sanjeev Pandey, Director), 2025 SCC OnLine TDSAT 716
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